

ACT No. II OF 1925.

[PASSED BY THE INDIAN LEGISLATURE.]

(Received the assent of the Governor General on the 11th
February, 1925.)

An Act further to amend the Indian Paper Currency Act, 1923.

X of 1923.

WHEREAS it is expedient further to amend the Indian Paper Currency Act, 1923, for the purpose hereinafter appearing; It is hereby enacted as follows:—

1. This Act may be called the Indian Paper Currency (Amend Short title.
ment) Act, 1925.

X of 1923.

2. In sub-section (4) of section 19 of the Indian Paper Amendment of
Currency Act, 1923, for the words " eight hundred and fifty " section 19, Act
the words " one thousand " shall be substituted, and to the same X of 1923.
sub-section the following proviso shall be added, namely:—

" Provided that the value of created securities included in the said securities at the price at which they were purchased shall not exceed five hundred millions of rupees ".

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